



Government of India  
Ministry of Finance  
Department of Revenue  
Central Board of Excise & Customs  
Directorate General of Human Resource Development  
409/8, Deep Shikha, Rajendra Place,  
New Delhi – 110008

F. No. 8/B/51/ HRD (HRM) / 2015

Dated: 04.11.2015

**OFFICE MEMORANDUM**

**Subject: - Corrections in the integrated All India Seniority List (AISL) of Superintendent of Central Excise for the period 01.01.1998 to 31.12.2006**

The undersigned is directed to say that on the basis of information furnished by the Cadre Controlling Authorities up to 30.10.2015, the Competent Authority has approved rectifications in Change of Seniority, Date of joining in the grades of Superintendent and Inspector, Name, Date of Birth and Category in respect of 28 Superintendents of Central Excise pertaining to the period 01.01.1998 to 31.12.2006. The details regarding the reference letter of the Cadre Controlling Authorities vide which the relevant information was received has been mentioned in **Annexure I**.

2.0 The details of rectifications /corrections leading to change in Seniority are given in Annexure "A" (11 nos.). Other rectifications related to change in date of birth, category etc. are given in Annexure "B" (17 nos.).

3.0 Accordingly, Office Memorandum of corrections in the Integrated All India Superintendent of Central Excise for the period 01.01.1998 to 31.12.2006 has been prepared by the Directorate on the basis of requests for rectifications / corrections in respect of change of Name, Date of Birth, Category and Date of joining in respective grade received through proper channel and updated Zonal Seniority received from Ad II B section of CBEC/ the Cadre controlling Chief Commissioner / Commissioner.

4.0 All representations of officers received by this office, duly forwarded by the jurisdictional Cadre Controlling authority, till 30.10.2015 have been considered and disposed off.

5.0 The corrections / rectifications carried out in the present order shall be posted in the official web site of CBEC and DGHRD.

Encl: As above

(Balesh Kumar)

Additional Director General (HRM)

**Copy to:**

1. Director General of Systems with the request to upload the Corrections/ Rectifications in the integrated AISL 1998-2006 in the official website of CBEC
2. All Cadre Controlling Authorities of the grade of Superintendent of Central Excise (As per list enclosed)
3. The Under Secretary Ad. II for necessary action

## ANNEXURE I

Updation in the Integrated AISL 1998-2006 of Superintendent, Central Excise done on the basis of Zonal Seniority List submitted by the CCA vide letter referred below:

Sl. No.	File No.	Zone	Date
1	C. No. II (39)29-Con/2003	BHOPAL	14.09.2015
2	C.No.II/34/1/2015 CC(KZ)I	COCHIN	25.06.2015
3	C. No. II-3(20)SEC/DPC/2015	CHANDIGARH	27.08.2015 13.10.2015
4	C. No. – II(34)1-ET/Con/A-3/Kol-I/2013	KOLKATA	27.03.2015
	C. No. – II(34)1-ET/Con/A-3/ Kol-I/2013		01.05.2015
5	F. No. II/34(B)CON-4/2015	MUMBAI	04.07.2015
6	Clarification w.r.t. placement of DR Superintendent (Expert) – F. No. A-23018/3/2015	Ad.II B Section, CBEC	31.07.2015
7	F. No. 34/08/2007 - Estt.	VADODARA	19.10.2015
	F. No. II/39-50/CCO/2013		16.10.2015
	F. No. II/3(CON)7/2015-Pt-I O/o Pr. Commissioner of Central Excise, Ahmedabad		29.10.2015
8	C. No. II (39)22/ET/CCO/BBSR/2015	BHUBANESWAR	28.10.2015

